

# 3017

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DELHI.**

**ORIGINAL APPLICATION NO. 515 OF 2022**

**IN THE MATTER OF:**

Dharamvir Kumar

...Applicant

Versus

State of Himachal Pradesh & Ors.

...Respondents

**INDEX**

<b>Sr. No.</b>	<b>PARTICULARS</b>	<b>PAGES</b>
01.	Additional Reply/Response of the Respondent No. 10 i.e. District Magistrate, District Sirmaur, HP, alongwith supporting affidavit	1-5
02.	<b><u>Annexure R-10/A</u></b> Joint inspection report received from the Sub-Divisional Officer, (C), Nahan. (Colly).	<b>6-7</b>
03.	<b><u>Annexure R-10/B</u></b> Detail report regarding all the revenue numbers of land with area and nature of use as recorded in revenue record through which Markanda river flowing.	<b>8-16</b>
04.	<b><u>Annexure R-10/C</u></b> Photographs related to the above-mentioned joint inspection.	<b>17-24</b>

FILED THROUGH  
COUNSEL FOR THE RESPONDENT No. 10



**ANIL JARYAL**

Chamber No.109, Block-03

Delhi High Court.

Email: [aniljaryal07@gmail.com](mailto:aniljaryal07@gmail.com)

Mob:9871277207

Dated: 19.01.2026

3018

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 515/2022

IN THE MATTER OF:-

Dharamvir

.....Applicant

VERSUS

State of Haryana & Ors

.....Respondents

REPLY/RESPONSE OF THE RESPONDENT NO. 10 (DISTRICT  
MAGISTRATE, SIRMAUR, HIMACHAL PRADESH)

MOST RESPECTFULLY SHOWETH:

- 1 That the instant matter was listed on 15-10-2025 on which date the Hon'ble Tribunal was pleased to pass following direction:-
  - (8.) *" In his report, respondent No. 10-DM, Sirmaur has mentioned that no encroachment has been found in river Markanda on spot in village Peepalwala in district Sirmaur. Reliance has been placed in the reply on the report of Tehsildar, Nahan, District Sirmaur, HP. The above said report is not enclosed by any inspection report. Further, the report shows that at all other places River Markanda is flowing through land owned by private persons. Respondent No. 10-DM, Sirmaur is directed to file complete report giving details regarding all the revenue numbers of land with area and nature of use recorded in revenue record through which river Markanda is flowing "*
- 2 That pursuant to the aforesaid directions, a joint inspection of the area pertaining to River Markanda was carried out on 08-01-2026 under the supervision of the respondent No. 10 (District Magistrate) alongwith the Sub- Divisional Magistrate, Nahan/ Naib Tehsildar Nahan/ field Kanungo Nahan- 1<sup>st</sup> & 11<sup>nd</sup> and concerned patwaris to identify the encroachment in river Markanda. ( Annexure- R-10/A )

  
District Magistrate,  
District Sirmaur,  
Nahan, (H.P.)

3. That during the course of inspection and on verification of the revenue records, it was found that river Markanda is flowing through various Khasra numbers situated in different Mohals. The complete khasra wise details, including the revenue numbers area of land and nature of use as recorded in the revenue record, have been complied and are annexed herewith as Annexure- ( R-10/B)
4. That respondent No. 10 (District Magistrate) has inspected Khasra No. 40, Mohal Jogiban from where the river, Markanda originates near the temple of Markanda Rishi. Respondent No. 10 (District Magistrate) also inspected Khasra No. 131 of Mohal Malonwala and Khasra No. 18 of Mohal Pipalwala to identify the encroachment in river " Markanda". **khasra number 131 is recorded in the ownership of State Government and possession of Himachal Pradesh, Forest Department and Khasra number 18 is also recorded in the ownership of State Government and possession of Revenue Department. No encroachment was found in these khasra numbers (18 and 131). Further, Khasra No. 340/324/80 is recorded in the ownership of State Government and possession of Himachal Pradesh, Public Works Department and Khasra Numbers 344/83 & 346/83/1 of Mohal Khajurna are recorded in the ownership and possession of Central Government. A bridge is under construction over these khasra numbers on National Highway-7 and no encroachment was found in these khasra numbers.**
5. That the remaining khasra numbers through which river Markanda flows are recorded as private land in the revenue record. The said facts is duly reflected in Annexure - ( R-10/B) which also specifies the extent of river area in each khasra numbers.
6. That on the basis of the joint inspection and scrutiny of revenue records, no encroachment has been found on the government land forming part of the river Markanda within the jurisdiction of District Sirmaur.

7. That the present report alongwith above mentioned annexure and photographs (R-10/C) has been filed bonafidely and in true compliance of the directions issued by this Hon'ble Tribunal and the same may kindly be taken on record.

**Prayer clause**

In light of the facts and submission stated here in above, the Respondent No. 10 most respectfully prays that this Hon'ble Tribunal may kindly be pleased to take the report/response on record and the Respondent No. 10 humbly seeks any other relief or direction of this Hon'ble Tribunal may deem fit and appropriate in the interest of justice.

  
District Magistrate,  
District Sirmour,  
Nahan (H.P.)  
District Sirmour at Nahan.  
(Respondent No. 10)

3021

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 515 of 2022

IN THE MATTER OF:-

Dharamvir .....Petitioner

VERSUS

State of Haryana & Ors. ....RESPONDENTS

AFFIDAVIT

- 1. I Priyanka Verma, Aged 40 years, at present serving as District Magistrate, District Sirmaur, Himachal Pradesh, do hereby solemnly affirm and state on oath as under:
- 2 That I am the Respondent No. 10 in the captioned matter and I am well conversant with the facts and circumstances of the case and as such I am competent to swear this Affidavit/Reply.
- 3 That I have read over and understood the contents of the accompanying application and state that the contents thereof are true and correct to the best of my knowledge and belief.
- 4 I state that the annexures annexed to the application/reply are true copies of their respective originals.

Attested

*[Signature]*  
Executive Magistrate  
Nahan Distt Sirmaur (H.P.)

*[Signature]*  
District Magistrate,  
Nahan, (H.P.)  
DEPONENT

3022

VERIFICATION

I, the above-named Deponent, do hereby verify that the contents of the above Affidavit/ reply/ response are true and correct. No part of it is false and nothing material has been concealed there from.

Verified at Nahan on this the 19 day of January 2026.

Attested

*hw*  
Executive Magistrate  
Nahan Distt Sirmour (H.P.)

*[Signature]*  
DEPONENT  
District Sirmour,  
Nahan, (H.P.)

3023

Annexure -R10/A

6

No. READER-SDM-N/2025-94

OFFICE OF THE SUB DIVISIONAL MAGISTRATE, NAHAN, DISTRICT  
SIRMAUR, H.P.

Date, Nahan the 12<sup>th</sup> day of January, 2026

To

The District Magistrate,  
District Sirmaur at Nahan.

DC/ADC/ADM/AC/DRO  
Branch.....  
D.No. .... 780 .....  
Date .. 12/1/26

Subject:- Regarding Original Application No. 515/2022 titled as Dharamvir versus  
state of Haryana & Ors.

Sir,

Kindly refer to your office letter No.SRM-DEV-(NGT-OA  
No.197/2025)-11058 dated 23-10-2025, on the subject cited above.

In this context, a joint inspection was carried out on dated 08-01-2026 by  
the worthy Deputy Magistrate, District Sirmaur alongwith the undersigned, Naib-  
Tehsildar Nahan, Field Kanungo Nahan-Ist & IInd and Patwaris concerned to identify  
the encroachment in river Markanda. No encroachment has been found in Government  
land of Markanda river. List of Khasra numbers/ownership detail of the river is also  
enclosed.

The original inspection report received from Naib-Tehsildar Nahan is  
enclosed herewith for your kind information and further necessary action.

Encl:As above.

Yours faithfully,

Sub-Divisional Magistrate,  
Nahan, District Sirmaur, H.P.

SD.  
Gopal  
12/1/26

3024

8

No.Reader/Tehsildar/Nahan/2025- 143  
Office of the Tehsildar Nahan,  
Distt. Sirmaur Himachal Pradesh.  
Dated Nahan 09<sup>th</sup> January, 2026.  
\*\*\*\*\*

To

The Sub Divisional Officer (Civil),  
Nahan, District Sirmaur.

**Subject: Regarding latest status/ action taken report in the matter of OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr, pending before Hon'ble NGT.**

Sir,

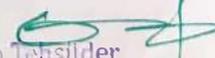
Kindly refer to your office endst. No. Reader/ SDM-N/ 2025- 2927 dated 07-11-2025 on the subject cited above it is submitted that an inspection was carried out by the worthy Deputy Commissioner Sirmaur with the assistance of the Sub-Divisional Officer (Civil), Nahan, Naib Tehsildar Nahan, Field Kanungo Nahan-Ist-IInd & Patwari Concerned on dated 08-01-2026. Worthy Deputy Commissioner has inspected khasra no. 40 mohal Jogiban from where river Markanda originates and a temple situated there, and khasra No. 131 mohal Malonwala to identify the encroachment in river "Markanda".

It is submitted that during inspection conducted by me with the assistance of field staff details regarding all the khasra numbers of land with area and nature of use recorded in revenue record through which river Markanda is flowing is observed. Detail report has been prepared by the patwari concerned which is enclosed herewith for kind perusal (Annexure-A).

It is further submitted that river Markanda is flowing through two khasra numbers 131 of mohal Malonwala and khasra number 18 of mohal Pipalwala, which is recorded as Government land in revenue record and no encroachment has been found on spot on said Government land. Rest of all khasra numbers through which river Markanda passes is recorded as private land.

**Encl: As above.**

**Yours Faithfully**

  
Naib Tehsildar Nahan  
Distt. Sirmaur (H.P.)

**Endst. No. As above dated -01-2026.**

Copy is forwarded to the worthy Additional District Magistrate, District Sirmaur w.r.t. their office letter No. DC-DEV- (OA No. 515/2022)- 13115 dated 22-12-2025 for kind information.

  
Naib Tehsildar Nahan  
Distt. Sirmaur (H.P.)

(Annexure-A)

क्रमांक	नाम मालिक	मौजा	खसरा नम्बर	रकबा (मय किरम) बीघा-बीसवा	विवरण
1.	लव पुत्र नरवीर सिंह, आदि	खजूरना	323 / 80	02-11 गै0मु0 मारकंडा	निजी मलकियत
2.	-यथोपरी-	खजूरना	341 / 324 / 80	12-19 गै0मु0 मारकंडा	निजी मलकियत
3.	-यथोपरी-	खजूरना	345 / 83	00-16 गै0मु0 मारकंडा	निजी मलकियत
4.	-यथोपरी-	खजूरना	347 / 83 / 1	01-08 गै0मु0 मारकंडा	निजी मलकियत
5.	-यथोपरी-	खजूरना	84 / 1	01-16 गै0मु0 मारकंडा	निजी मलकियत
6.	-यथोपरी-	खजूरना	85	01-08 गै0मु0 मारकंडा	निजी मलकियत
7.	-यथोपरी-	खजूरना	328 / 85 / 1	25-01 गै0मु0 मारकंडा	निजी मलकियत
8.	केन्द्रीय सरकार कब्जा सडक परिवहन एवं राष्ट्रीय उच्चमार्ग मंत्रालय	खजूरना	344 / 83	0-3 गै0मु0 मारकंडा	केन्द्रीय सरकार
9.	केन्द्रीय सरकार कब्जा सडक परिवहन एवं राष्ट्रीय उच्चमार्ग मंत्रालय	खजूरना	346 / 83 / 1	0-1 गै0मु0 मारकंडा	केन्द्रीय सरकार
10.	सरकार हि0प्र0 कब्जा लोकनिर्माण विभाग	खजूरना	340 / 324 / 80	01-08 गै0मु0 मारकंडा	सरकार हि0प्र0
11.	नितिन पुत्र सदानन्द	रुखडी	286 / 200 225 / 200 285 / 272 / 229 / 157	01-10 गै0मु0 नदी 05-07 गै0मु0 नदी 87-17 गै0मु0 नदी	निजी मलकियत
12.	दिनेश कुमार पुत्र वृजमोहन	रुखडी	349 / 227 / 200	06-02 05-02 ओबड दायम 01-02 नदी	मलकियत भूमि
13.	राजीव कुमार, रोहित पुत्र नरेन्द्र	रुखडी	318 / 229 / 200	13-19 04-00 ओबड दायम 09-19 गै0मु0 नदी	मलकियत भूमि

3026

14.	राजीव कुमार, रोहित पुत्र नरेन्द्र	रुखडी	300 / 227 / 200	04-02 03-02 ओबड दायम 01-00 नदी	मलकियत भूमि
15.	दिनेश कुमार पुत्र बृजमोहन, आदि भुस्तर्का	रुखडी	404 / 352 / 227 / 200	24-01 गै0मु0नदी	मलकियत भूमि
16.	ईशरो पुत्री चुही, आदि भुस्तर्का	बनकला	213 / 43 गिन 213 / 43 मिन 45	54-11 गै0मु0नदी 41-19 06-00 बंजर जदीद 14-00 बंजर कदीम 19-19 नदी 02-00 बुर्द 127-14 गैर0मु0नदी	मलकियत भूमि
17.	ओम प्रकाश पुत्र इन्द्रसिंह, आदि भुस्तर्का	बनकला	211 / 43 212 / 43	00-06 नदी 00-07 नदी	मलकियत भूमि
18.	जयसिंह पुत्र योगेन्द्र सिंह	शम्भुवाला	551 / 472 / 161 / 144	65-14 नदी	मलकियत भूमि
19.	संग्राम सिंह पुत्र जितेन्द्र, आदि	शम्भुवाला	550 / 472 / 161 / 144	122-19 नदी	मलकियत भूमि
20.	सुरेन्द्र कुमार पुत्र सतीशचन्द	शम्भुवाला	307 / 153 / 22	03-06 नदी	मलकियत भूमि
21.	परमजीत पुत्र मामचन्द	शम्भुवाला	553 / 472 / 161 / 144	60-00 55-00 नदी 05-00 चाही	मलकियत भूमि
22.	राजेन्द्र पुत्र हरिचन्द	शम्भुवाला	554 / 472 / 161 / 144	32-16 22-16 नदी 10-00 चाही	मलकियत भूमि
23.	राजन, संकेत पुत्र ईश्वरचन्द	शम्भुवाला	150 / 6 154 / 22	61-18 गै0मु0नदी 174-10 16-00 ओबड दायम 154-00 नदी 04-00 बुर्द	मलकियत भूमि
24.	सरकार कब्जा विभाग	मालीवाला	131	61-08 नदी	सरकार हि0प्र0 ✓

3027

25.	करुनेश्वर पुत्र नवेन्द्र सिंह	बीर बिकमाबाद	690/93	26-02 गै0मु0 मारकंडा	मलकियत भूमि
26.	नवेन्द्र सिंह पुत्र कश्मीर सिंह	बीर बिकमाबाद	690/93	23-11 गै0मु0 मारकंडा	मलकियत भूमि
27.	--यधोपरी--	बीर बिकमाबाद	725/676/369/74	108-02 गै0मु0 मारकंडा	मलकियत भूमि
28.	--यधोपरी--	बीर बिकमाबाद	383/337	96-04 गै0मु0 मारकंडा	मलकियत भूमि
29.	--यधोपरी--	बीर बिकमाबाद	144	3-0 गै0मु0 मारकंडा	मलकियत भूमि
30.	--यधोपरी--	बीर बिकमाबाद	657/402/191	69-03 गै0मु0 मारकंडा	मलकियत भूमि
31.	प्रेम सिंह पुत्र झन्नु	बीर बिकमाबाद	613/402/191	4-18 गै0मु0 मारकंडा	मलकियत भूमि
32.	लच्छो देवी पत्नी अजीत सिंह	बीर बिकमाबाद	655/369/74	1-14 गै0मु0 मारकंडा	मलकियत भूमि
33.	बजिन्दर कुमार पुत्र तेग सिंह	बीर बिकमाबाद	656/402/191	2-13 गै0मु0 मारकंडा	मलकियत भूमि
34.	प्रमोद कुमार पुत्र मोहन लाल	बीर बिकमाबाद	675/369/74	3-14 गै0मु0 मारकंडा	मलकियत भूमि
35.	चरिता कालरा पुत्री नवेन्द्र सिंह	बीर बिकमाबाद	724/676/369/74	5-0 गै0मु0 मारकंडा	मलकियत भूमि
36.	उदय प्रकाश आदि	पीपलवाला	73	81-03 गै0मु0 मारकंडा	मलकियत भूमि
37.	उदय प्रकाश आदि	पीपलवाला	68	83-14 3-11 बंजर कदीम 80-3 गै0मु0 मारकंडा	मलकियत भूमि
38.	सरकार हि0प्र0 कब्जा राजस्व विभाग	पीपलवाला	18	68-00 गै0मु0 मारकंडा	सरकारी भूमि
39.	मदन पाल आदि	देवनी	153	25-05 गै0मु0 मारकंडा	मलकियत भूमि
40.	मदन लाल आदि	देवनी	170	11-13 गै0मु0 मारकंडा	मलकियत भूमि
41.	चमेल सिंह पुत्र जीवन सिंह	देवनी	548/459/171	18-07 गै0मु0 मारकंडा	मलकियत भूमि
42.	नरेश कुमार आदि	देवनी	549/459/171	17-7 गै0मु0 मारकंडा	मलकियत भूमि

Naib Tehsilder  
Tehsil Nahau  
Distt Sirmaur (H.P.)

43.	मुहम्मद हनीफ आदि	देवनी	3028	79-08 25-19 बंजर कदीम 53-09 गै0मु0 मारकंडा	मलकियत भूमि
44.	रियास्त अली आदि	देवनी	180	37-05 गै0मु0 मारकंडा	मलकियत भूमि
45.	गौरी प्रसाद आदि	नागल सकेती	62	2-8 गै0मु0नदी	मलकियत भूमि
46.	रंगील सिंह आदि	नागल सकेती	38 मिन	9-00 2-10 चाही 6-10 गै0मु0नदी	मलकियत भूमि
47.	सचिन आदि	नागल सकेती	402/63	23-14 गै0मु0 मारकंडा	मलकियत भूमि
48.	सचिन आदि	नागल सकेती	485/341/282	9-6 गै0मु0 मारकंडा	मलकियत भूमि
49.	रजत आदि	नागल सकेती	487/342/282	169-04 7-0 चाही 162-04 गै0मु0 मारकंडा	मलकियत भूमि
50.	रंगील सिंह आदि	नागल सकेती	343/282	24-12 3-0 चाही 21-12 गै0मु0 मारकंडा	मलकियत भूमि
51.	रंगील सिंह आदि	नागल सकेती	344/282	71-01 गै0मु0 मारकंडा	मलकियत भूमि
52.	शिवराज आदि	नागल सकेती	403/63	33-01 गै0मु0 मारकंडा	मलकियत भूमि
53.	साबर आदि	मोगीनन्द	627/518	16-05 गै0मु0 मारकंडा	मलकियत भूमि
54.	गुलाम साबिर आदि	मोगीनन्द	628/518	50-10 गै0मु0 मारकंडा	मलकियत भूमि
55.	नवेन्द्र सिंह पुत्र कश्मीर सिंह	मोगीनन्द	629/518	147-5 गै0मु0 मारकंडा	मलकियत भूमि
56.	शिवचरण आदि	ओगली	172/83	5-19 गै0मु0नदी	मलकियत भूमि
57.	सुलेमान पुत्र खेरदीन	ओगली	709/173/83	18-6 गै0मु0नदी	मलकियत भूमि
58.	युसफ अली आदि	ओगली	939/781/519/428	1-00 गै0मु0नदी	मलकियत भूमि

Naib Tehsildar Nahar,  
Distt. Sirmaur, H.P.  
Distt Sirmaur (H.P.)

संज्ञावली

3029

नया माला-2 अक्षरों में वाक न. न. न. न. न.

चिन्त है ->

क्र.सं.	नाममालिका	श्रेणी	न. न.	खण्ड	विवरण
1	नितिन का खानद	खण्ड	286/200	खण्ड	विषय
2	दिनेश कुमार का खानद	खण्ड	225/200	5-7 नदी	मल्लिकार्जुन
			285/212/229/157	8-17	श्री
2	दिनेश कुमार का खानद	खण्ड	349/227/200	6-2	"
				5-8	
				मोड दशम	
				1-2	
3	राजेश कुमार, रोहित का खरेद	खण्ड	318/227/200	नदी	"
				13-19	
				4-8	
				ओ. को.	
4	"	"	350/227/200	9-19	"
				ओ. नदी	
				4-2	
				8-2 ओ. को.	
5	दिनेश कुमार का खानद आदि खानद	"	404/352/227/200	नदी	"
				241	
				ओ. (म. नदी)	
6	दशरथ का सुधी अर्पि वरमा मुखला		213/45/19	54-11 नदी	"
			213/45 रिक्त	ओ. को. नदी	
			45	41-19	
				6-8 नदी / 1-2 नदी	
				19-19 नदी / 2-2 नदी	
				127-14	
				ओ. म. नदी	
7	दीप नारायण का वरमा खिटादि मुखला	वरमा	211/43	00-06	"
			212/43	7 नदी	
				0007 नदी	
8	जय सिंह का खानद	खानद	551/42/41/144	65-14 नदी	"
9	खरग सिंह का खिटादि	"	550/42/41/144	122-19 नदी	"
10	खरग कुमार खानद	"	307/153/22	3-6 नदी	"
			555/42/41/144	60-00	
				5500 नदी	

क्र.सं	घातपीडित	श्रेणी	दिनांक	राशि	विवरण
13	राजेश, अशोक, विवेक - 1-5	साधारण	15/6	6100 अंशुवती	महामित्र
			15/12	17400 16-00 अंशुवती	
				15400	
				नया	
				4-8	
				बुद्ध	

14	सरकार लि-प्रा छात्र वन विभाग महामित्र अंशुवती 858-98	साधारण	13/1	6100 नया	सरकार लि-प्रा
				920-6	नया

नयावती

श्रीमती शोषीवन ने नया नालकडा महामित्री अंशुवती में कह रही हैं। उसने कोई भी नया जो नया व्यवस्था नहीं है। वे अन्य शोषीवती रिपोर्ट लेना करती हैं। शोषीवती साधारण के अंशुवती 13/1 में नया नालकडा है कि नया नालकडा सरकार लि-प्रा अंशुवती अंशुवती के अंशुवती 13/1 में शोषीवती अंशुवती अंशुवती है।

रिपोर्ट सेवा में प्रेषित है।

*[Signature]*  
05/1 26

सीमान्त

3031

नदी मार्गना की पुन्यना भोज का व नखर का सव का

निम्न है:-

क्र.सं.	नाम मालिक	मीत्र	नं.उ	(कक्षा/अंश/प्रतिशत)	विवरण
1.	लव पुत्र नरवीर सिंह उमराह	खजूरना	323/80	02-11	निजी मालिक
2.	"	"	341/324/80	12-19	डी.ड. मार्गना
3.	"	"	345/83	0-1.6	डी.ड. मार्गना
4.	"	"	347/83/1	01-08	डी.ड. मार्गना
5.	"	"	84/1	01-16	डी.ड. मार्गना
6.	"	"	85	01-08	डी.ड. मार्गना
7.	"	"	328/85/1	25-01	डी.ड. मार्गना 45-19 private
8.	कै.डी.डी. सलोन काजा हाईक पल्लव एवं राष्ट्रीय उद्योग अंशालय	"	344/83	0-3	कै.डी.डी. सलोन सलोन
9.	"	"	346/83/1	0-1	डी.ड. मार्गना
10.	सलोन (विना पल्लव) काजा लोकनिर्माणा (1980)	"	340/324/80	01-08	सलोन (विना) डी.ड. मार्गना 01-12 Govt

~~45-19~~

Total 47-11

*(Signature)*  
Village Revenue Officer  
Mahan 3rd Gramin  
Mahan Sirmour (H.P.)

श्रीमान जी, मांरकड़ा नदी की झुलना मोबा वार व नमक (खरक)

निम्न है :-

क्र.मांक	नाम मालिक	मोटा	न.सं.	रक.वा	विवरण
1.	क.रु. नवातर पुम नरेंद्र सिंह	बीर विठ्ठल भाग्य	689/93	26-02 ग.सु. मांरकड़ा	मालकीगत शुभ
2.	नरेंद्र पुम कर्मवीर सिंह	"	690/93	23-11 ग.सु. मांरकड़ा	"
3.	"	"	725/676/369/74	108-02 ग.सु. मांरकड़ा	"
4.	"	"	383/337	96-04 ग.सु. मांरकड़ा	"
5.	"	"	144	3-0 ग.सु. मांरकड़ा	"
6.	"	"	657/402/191	69-03 ग.सु. मांरकड़ा	"
7.	उम सिंह पुम डी-2	"	613/402/191	4-18 ग.सु. मांरकड़ा	"
8.	श्रीमति लख्खो देवी कर्मी मकीर सिंह	"	655/369/74	1-14 ग.सु. मांरकड़ा	"
9.	वजि-रं कुमा उम लडा सिंह	"	656/402/191	2-13 ग.सु. मांरकड़ा	"
10.	उमादे कुमा उम मालमाल	"	675/369/74	3-14 ग.सु. मांरकड़ा	"
11.	श्रीमति परिया कलका उमी नरेंद्र सिंह	"	724/676/369/74	5-0 ग.सु. मांरकड़ा	"
12.	उदय उमा मारि	पीपलवा	73	81-03 ग.सु. मांरकड़ा	"
13.	"	"	68	83-14 3-11 ग.सु. मांरकड़ा	"
14.	राकाल हिमाचल उदय	"	18	80-3 ग.सु. मांरकड़ा	राकाल शुभ

क्रमांक	नाम आदि	माता	प.सं.	रा.सं.	पि.सं.
15	मदन पाल आदि	देवी	153	25-05	मि.सु. मिकहोसि
16	मदन पाल आदि	"	170	11-13	मि.सु. मिकहोसि
17	रामेश्वर सिंह पुत्र रिड	"	548/459/171	18-7	मि.सु. मिकहोसि
18	नरेश कुमार आदि	"	549/459/171	17-7	मि.सु. मिकहोसि
19	सु. हनीष आदि	"	75	79-08 25-19	बि.सु. 53-09 मि.सु. मिकहोसि
20	रुपतराणी आदि	"	180	37-05	मि.सु. मिकहोसि
21	मोरी उमाद आदि	नागल सु.देवी	62	2-8	मि.सु. मिकहोसि
22	रंजीत सिंह आदि	"	38 म	9-00 2-10	मि.सु. मिकहोसि
23	अश्विन आदि	"	402/03	6-10 23-14	मि.सु. मिकहोसि
24	"	"	485/341/202	9-6	मि.सु. मिकहोसि
25	रंजित आदि	"	487/342/202	189-04 7-0	मि.सु. मिकहोसि
26	रंजीत सिंह आदि	"	343/282	24-12 3-0	मि.सु. मिकहोसि
27	"	"	344/282	21-12	मि.सु. मिकहोसि
				71-01	मि.सु. मिकहोसि
				23-01	

3034

Annexure-10/C  
17.



3035

18





3037

29.



3038

21.



3039

22.



3040

23.



3041

24.

